

F. No. Std/SP-11/MilledFlour/2022/FSSAI  
**Food Safety and Standards Authority of India**  
(A statutory Authority under the Ministry of Health and Family Welfare, Govt. of India)  
FDA Bhawan, Kotla Road, New Delhi-110002

The 15<sup>th</sup> February, 2023

**Subject: Direction under Section 16(5) and 18(2)(d) of Food Safety and Standards Act, 2006 for keeping in abeyance the compliance of quality parameters 'Alcoholic acidity' and 'Total Dietary fibre' in Bajra Flour (Pearl Millet Flour), Jowar Flour (Sorghum Flour), Multigrain flour (atta), Mixed millet flour and re-operationalization of the revised 'Moisture content' specifications for Mixed millet flour – reg.**

Reference is drawn to the Food Safety and Standards (Food Product Standards and Food Additives) First Amendment Regulation, 2021 notified on 4<sup>th</sup> March, 2021 prescribing standards for Bajra Flour (Pearl Millet Flour) and Jowar Flour (Sorghum Flour) and the Food Safety & Standards (Food Product Standards and Food Additives) Fifth Amendment Regulations, 2021 notified on 15<sup>th</sup> November, 2021 prescribing standards for Multigrain flour (atta) and Mixed millet flour. Food Business Operators were required to comply with the provisions of these amendment regulations w.e.f. 01.01.2022 and 01.06.2022 respectively.

2. Further, vide direction dated 27.07.2022 issued under Section 16(5) of Food Safety and Standards Act, 2006; the enforcement of following parameters were kept in abeyance till 31<sup>st</sup> December, 2022:

- a) 'Alcoholic acidity' for Bajra Flour (Pearl Millet Flour), Jowar Flour (Sorghum Flour), Multigrain flour (atta) and Mixed millet flour;
- b) 'Total dietary fibre' for Mixed millet flour.

3. Also, vide same direction dated 27.07.2022, maximum limit of the *Moisture content* in Mixed millet flour was revised to 13% and the same was operationalized with immediate effect under Section 18(2)(d) of the FSS Act.

4. As data submitted by stakeholders is under examination, the date of enforcement of provisions ('Alcoholic acidity' and 'Total dietary fibre') in the direction dated 27.07.2022 is further extended for a period of 6 months i.e. till 30.06.2023 and the provision (*Moisture content*) in the direction dated 27.07.2022 is re-operationalized with effect from 27.01.2023.

5. This issues with the approval of the Competent Authority in exercise of the powers vested under Sections 16(5) and 18(2)(d) of the *Food safety and Standards Act, 2006*.

  
(Dr. Harinder Singh Oberoi)  
Advisor (Science & Standards)

To

1. All Food Safety Commissioners
2. All Authorized Officers, FSSAI
3. All Central Designated Officers, FSSAI

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